

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 5630
TO BE ANSWERED ON 7TH APRIL, 2017**

LEGISLATION FOR PUBLIC HEALTH EMERGENCIES

5630. KUMARI SHOBHA KARANDLAJE:
SHRI PRATHAP SIMHA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government proposes to bring a draft bill to give legal teeth to administrative authorities and to institutions under the Union Government/ State Governments during public health emergencies caused by epidemics like bird flu, chikungunya, dengue etc.;
- (b) if so, the details thereof; and
- (c) the time by which the new legislation is likely to be implemented?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SMT. ANUPRIYA PATEL)**

(a) to (c): Yes. The Government of India is in the process of drafting the Public Health Bill.

Extensive Consultations have already been made with all stake holders. The draft Bill was also uploaded on the website of Ministry of Health and Family Welfare on 22 February, 2017 inviting comments. The comments thus received are being evaluated for suitable necessary action etc. No time frame can be fixed at this stage for the implementation of proposed Public Health Bill.

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